GOVERNMENT OF JAMMU AND KASHMIR Department of Law, Justice and Parliamentary Affairs.

(Establishment Section)Civil Secretariat, Srinagar/Jammu

Subject: Designating of Central Public Information Officer (CPIO) and First Appellate Authority (FAA).

Government Order No. 19133 -JK(LD) of 2024. Dated.02 -12- 2024.

In partial modification to Order No. 15-JK(LD) of 2020 dated 15.01.2020, the following officers of the Department of Law, Justice and Central Public Parliamentary Affairs are hereby designated as Information Officer (CPIO) and First Appellate Authority (FAA) with respect to Directorate of Urdu Coordination Cell, in terms of sub-section (1) of section 5 of the Right to Information Act, 2005 :

S.No.	Name of the Department	Name of the office/ Organization	Particulars of C	CPIO and First hority
			Central Public Information Officer (CPIO)	1 st Appellate Authority (FAA)
1.	Department of Law Justice and PA	Directorate of Urdu Coordination Cell, J&K	Mtr. Afrooza Akhter, Director Urdu Coordination Cell.	Mr. Qureshi Tariq Mehmood, Special Secretary to Government.

By Order of the Government of Jammu and Kashmir.

Sd/-(Achal Sethi) Secretary to Government Dated, 02.12.2024

No. LAW-Estt/274/2022-10

Copy to the:

1) Commissioner Secretary to Government, General Administration Department.

2) Director Finance, Department of Law, Justice and PA.

3) Mr. Qureshi Tariq Mehmood, Special Secretary to Government, Department of Law, Justice and PA for information.

4) Mr. Sajad Un Nabi Gashroo, Additional Secretary to Government (Nodal Officer, RTI Portal) for information.

5) Director Urdu Coordination Cell, J&K.

6) Mr. Shabir Ahmad Dar, Assistant Legal Remembrancer (CPIO), Department of Law, Justice and PA for information.

7) Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.

8) Incharge Website.

9) Government Order file.

10) Concerned file.

Assistant Legal Remembrar